NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH NEW DELHI**

C. P. NO. 24(ND)14 CA. NO.

CORAM:

PRESENT:

SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA **HON'BLE MEMBER (J)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.08.2016

NAME OF THE COMPANY: M/s. Mr. Kanwal Nain V/s. Rithem Impex Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION

RSBHATIA PCS

ORDER

The learned counsel for petitioner is present. Respondents are absent. Notice shall

be issued to the respondent through usual course. Dasti in addition is permitted to be

served on them. List on 18.10.2016.

(R. Varadharajan)

Member (Judicial)

59.1-

(Maharaj Krishan Hanjura) Member (Judicial)